

No **851** of 2020
City Civil & Sessions Court,
Borivali Division at Dindoshi
Date : 13.08.2020

To,
The Secretary,
B.B.C. & S.C. Bar Association,
Dindoshi.

Sub:- **Flag hoisting on Independence day.**

- Ref :- 1. High Court Letter No.B(Gen)1002/2005,
dt. 4th January, 2006.
2. GADs letter No.CER/1006/case-14/2005/30,
dt. 9th January, 2006.
3. High Court Letter No.B(Gen)050820/2020,
dt. 05th August, 2020.

Sir,

With reference to the above, I am directed to state that the Flag Hoisting Ceremony shall be performed on the 'Independence Day' on 15th August, 2020 at 8.15 a.m., sharp in the premises of Bombay City Civil & Session Court at Dindoshi.

You are therefore, informed to virtually attend the flag hosting ceremony on 15th August, 2020, at 8.15 a.m through a web-link at 7.55 a.m. by following below instructions;

**"Go to Play Store Search & Download "Cisco Webex" Application
Click on "Allow" when it ask for permission,
At Join meeting enter Personal Room No. "1668349983"
Next Enter your Name at name field and your email id at email field
Then Click Join Meeting"**

Thanking You,

Yours faithfully,

K. R. Desai
(K. R. Desai) 13/8/2020

Addl. Registrar
City Civil & Sessions Court,
Borivali Division, Dindoshi.

0
Approved.
13/8/2020